

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, NEW DELHI.

OA. No. 2580/90

Dated this the 23rd of January, 1995.

Shri N.V. Krishnan, Hon. Vice Chairman(A).

Dr. (Ms.) A. Vedavalli, Hon. Member(J).

Om Prakash Sharma,  
Assistant Engineer (Civil), CPWD,  
C/o G.K. Aggarwal,  
G-82, Ashok Vihar-I,  
Delhi 110 052.

...Applicant

By Advocate: Shri G.K. Aggarwal.  
versus

Union of India through  
Secretary,  
Ministry of Urban Development,  
Nirman Bhawan,  
New Delhi 110 011.

The Director General (Works),  
Central Public Works Department,  
Nirman Bhawan, New Delhi 110 011. ...Respondents

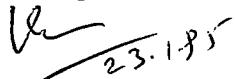
By Advocate: Shri M.K. Gupta.

O R D E R (ORAL)

By Shri N.V. Krishnan.

When this case was listed today for final hearing along with the part heard OA. 2578/90, the learned counsel for the applicant submitted that he does not want to press the OA. Accordingly, this OA is dismissed on that ground. No costs.

  
(DR. A. VEDAVALLI)  
MEMBER(J)

  
23.1.95  
(N.V. KRISHNAN)  
VICE CHAIRMAN(A)

/kam/